

## Declaration of Assets and Liabilities

	Declaration of Assets and Lieutine	Indian
00 .	0 71-1	Year2023
-00	(1) Surlanti Bhasti son/daughter/wife of	Arving Rumas
V	belonging to 13/h 02	Many on was a firm
	service and presently working as	aut
. 0	alve herein below the details of the assets (IIIIIIIovable, IIII	bank balance, etc.) of
10/02	3 myself, my spouse and dependants*:	
nell		

## **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-		_		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,612651	_			_
(iii)	Bonds, Debentures and Shares in companies	180,000/	_	_		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy 827201978 Ro. 141821- Peryear		-		
(v)	Motor Vehicles (details of make, etc.)	*	_	_	_	
(vi)	Jewellery (give details of weight and value)	60gmgold 200gm silver	_	_		
(vii)	Other assets, such as values of claims / interests	×	_		ntest market V	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sulikriti Bharti

## Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

	⊛Sr. ®No.	Description	Self	Spouse Name(S)	*Dependant-1 Name	Dependant-2 Name	Dependant-3
	(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_	-	_	, Tec. Name
	(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
		Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) Current market value	-				
(iv	e - nu - m - (	louses / Apartments, tc. Location(s) Survey /door umber(s) Extent (Total easurement) Current market lue	mistal and				
(v)	Ot	hers (such as erest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial Institutions and government dues:-

[Note: Please give separate details for each item)

∦Sr. ☀No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Department (s)	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	the second secon	· · · · · · · · · · · · · · · · · · ·

	(d) dues to departments dealing with telephones	_	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	. —	
	(f) Other dues, if any	-	
b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return	NEL	-
	filed. Give also Permanent Account Number (PAN)] —	BBQ PB0391 B	_
. 5	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	_	
8	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## Personal Detail C. GPF/CPF/PRAN No. 110145365 704 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) B.L.A. Secretariat Service (Full Name e.g. B.A.S. Bihar Administrative Service B.S.S.- Bihar Secretariat Service etc.) Home District Bhagalpur I hereby declare that the above details are true to the best of my knowledge and belief. "一种我们的我们的 Signature Sewikniti Bhart Name of Employee: Swiksiti Bhas Designation: Office Attendant Date: 13 - 2 - 23 Department: Bihaz Vidhan Sabha

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.